

FORM G
INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	DIAMOND ITINFRACON PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31/07/2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate identity number / limited liability identification number of corporate debtor	U45400DL2007PTC166488
5.	Address of the registered office and principal office (if any) of corporatedebtor	C-10/3, FIRST FLOOR, VASANT VIHAR NEW DELHI North East DL 110057
6.	Insolvency commencement date of the corporate debtor	3rd January, 2023 (Order was pronounced on 03.01.2023 by Hon'ble NCLT, New Delhi Bench-III, in C.P. No. (IB)-1103/ND/2020 and copy of order received by IRP through email from NCLT on 05.01.2023)
7.	Date of invitation of expression of interest	06.03.2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by email at cirpdiamond@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	https://www.ibbi.gov.in/webfront/legal_framework.php (website of IBBI) other details can be sought by mail at cirpdiamond@gmail.com
10.	Last date for receipt of expression of interest	21.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	31.03.2023
12.	Last date for submission of objections to provisional list	05.04.2023
13.	Date of issue of final list of prospective resolution applicants	15.04.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.04.2023
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Eligible Resolution applicants may communicate with Resolution Professional at the address mentioned against Serial No.21 for obtain RFRP, Evaluation matrix, Information Memorandum and further information.
16.	Last date for submission of resolution plans	20.05.2023
17.	Manner of submitting resolution plans to resolution professional	In electronic form to the email ID or speed post or registered post or by hand at address given in Serial No.21
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	On or before 19.06.2023
19.	Name and registration number of the resolution professional	Rajiv Bajaj IBBI/PA-002/IP-N00276/2017-18/10834
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	B-269, LG, Chhattarpur Enclave Phase-2, New Delhi-110074 Email: rbajajip@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	B-269, LG, Chhattarpur Enclave Phase-2, New Delhi-110074 Email: cirpdiamond@gmail.com
22.	Further Details are available at or with	Other details can be sought by emailing at cirpdiamond@gmail.com
23.	Date of publication of Form G	06.03.2023



Date- 06.03.2023

Rajiv Bajaj

Place- New Delhi.

Resolution Professional for **DIAMOND ITINFRACON PRIVATE LIMITED**

IBBI/PA-002/IP-N00276/2017-18/10834